

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH**

Dated: 29/08/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/53119/2016-CU[DB] dated 19/08/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs Tariff Act, 1975.


Deputy Asstt. Registrar (CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
1	AD/COD/4216/2012 AD/3314/2012	Gujarat Narmada Valley Fertilizers Company Ltd P.o. Narmadanagar BHARUCH GUJARAT-392015

**Name and Address of
Respondent**

2	-DESIGNATED AUTHORITY DIRECTORATE GENERAL OF ANTI- DUMPING AND ALLIED DUTIES, 1. MINISTRY OF COMMERCE AND INDUSTRIES. GOVERNMENT OF INDIA UDYOG BHAWAN, NEW DELHI 110001 2. UNION OF INDIA MINISTRY OF FINANCE SECRETARY - REVENUE GOVERNMENT OF INDIA NORTH BLOCK, NEW DELHI
---	--

Copy To

3 Advocate(s) / Consultant(s):

**Rajesh Sharma (Advocate)
TPM CONSULTANTS, K-3/A
SAKET,
NEW DELHI-110017**

4 Additional Party's Name & Address :

5 Bar Association, CESTAT, Delhi

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence colony New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad – 38

14 The ICFAI society , 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 MS Knowlegde Processing Pvt. Ltd.(Taxmanagementindia.com),FF-19, 1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File

 29/8/14

Deputy/Asstt. Registrar(CUSTOMS Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R. K. Puram, New Delhi, Court No. 1

Date of hearing/ decision: 19.08.2016

For Approval and Signature:

Hon'ble Justice (Dr.) Satish Chandra, President
Hon'ble Mr. S. K. Mohanty, Member (Judicial)
Hon'ble Mr. B. Ravichandran, Member (Technical)

1	Whether Press Reporter may be allowed to see the Order for publication as per Rule 26 of the CESTAT (Procedure) Rules, 1982?	No
2	Whether it should be released under Rule 26 of CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	No
3	Whether their Lordships wish to see the fair copy of the Order?	Seen
4	Whether Order is to be circulated to the Departmental authorities?	Yes

**Anti Dumping Appeal No. 3314 of 2012 with
Anti Dumping COD No. 4216 of 2012**

(Arising out of Final Finding No. 14/39/2010-DGAD dated 13.04.2012 issued vide Customs Notification No. 30/2012 dated 29.05.2012 issued by the Ministry of Finance, Department of Revenue).

M/s Gujarat Narmada Valley Fertilizers Company Ltd. Appellant

Vs.

Designated Authority, DGAD, MoF. Respondent

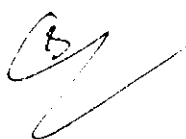
Appearance:

Sh. Rajesh Sharma & Ms. Rita Jha, Advocates for the Appellant
Sh. Amit Singh, Advocate for the D.A.
Sh. G. R. Singh, AR for the Revenue

Coram:

Hon'ble Mr. Justice (Dr.) Satish Chandra, President
Hon'ble Mr. S. K. Mohanty, Member (Judicial)
Hon'ble Mr. B. Ravichandran, Member (Technical)

Final Order Nos. 53119 / 2016

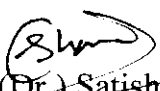


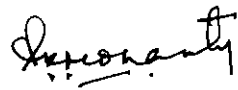
Per: Justice (Dr.) Satish Chandra:

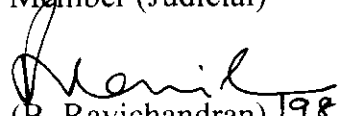
Sh. Rajesh Sharma., Id. Counsel for the appellant prays that appellant may be allowed to withdraw the appeal.

2. Sh. Amit Singh, Id. Advocate for the Designated Authority and Sh. G. R. Singh, DR for the Revenue have no objection. The appeal as well as COD application is hereby dismissed as withdrawn.

(Dictated and pronounced in open Court).


(Justice (Dr.) Satish Chandra)
President


(S. K. Mohanty)
Member (Judicial)


(B. Ravichandran) 19816 .
Member (Technical)

Neha